

permits spread over of salary income over the respective years and this may give rise to refund.

**POST OF CHAIRMAN OF INDIAN INSTITUTE OF PUBLIC ADMINISTRATION**

483. SHRI S. KUMARAN :  
DR. Z. A. AHMAD :

Will the Minister of FINANCE be pleased to state whether any appointment has recently been made to the post of Chairman of the Indian Institute of Public Administration ?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : If the reference is to the Chairman of the Executive Council of the Indian Institute of Public Administration, Shri Asoka Mehla, M.P. has been reelected in that capacity for 1970-71 by the Executive Council recently. If, however, the reference is to the Director of the Indian Institute of Public Administration, the position is that no recent appointment to that post has been made. Efforts are in progress to appoint a successor to the present Director, Dr. J. N. Khosla, who has been requested to continue until the appointment of a new Director.

**RESTRAINTS ON FOREIGN REMITTANCES**

"=533. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to refer to the answer to the Unstarred Question No. 357 given in Rajya Sabha on the 3rd August, 1970 and state:

(a) whether it is under Government's consideration to take appropriate steps, legislative or otherwise, to put restraints on foreign remittances; and

(b) if not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b) Except the profits and dividends relating to foreign investments which had already been made prior to Independence, and to a small extent, the profits of branches established since then without having to secure the prior approval of Government, all the remittances made abroad relate to payments arising out of investments and collaboration agreements which have had the

†Transferred from the 3rd December, 1970.

†Transferred from the 7th December, 1970.

specific approval of Government. A constant watch is kept on possibilities of avoiding new liabilities consistently with the objective of economic growth and the approvals given now are on a much more selective basis than before.

**PRIVATE HUNDI LOANS IN CIRCULATION**

699. SHRI BABUBHAI M. CHINAI : Will the Minister of FINANCE be pleased to state the amount of private hundi loans in circulation at present ?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : Hundies are a kind of promissory note freely used by the mercantile community for the payment of goods, and special customs and usages have been built up in respect of dealings in them which the Courts accept even though the Negotiable Instruments Act does not recognise such custom and usage. As no account of Hundies is rendered by the mercantile community to any government agency, the desired information is not available.

**ENQUIRY INTO THE WORKING OF I.P.A.**

619. SHRI KRISHAN KANT : SHRI ARJUN ARORA : SHRI RAJENDRA PRATAP SINHA : DR. SALIG RAM :

Will the Minister of FINANCE be pleased to state:

(a) whether the question of enquiry into the working and revising the constitution of the Indian Institute of Public Administration has been considered; and

(b) if so, what is the decision taken in this regard ?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Apparently, the reference is to the half-an-hour discussion in the Rajya Sabha held on 22nd May, 1970, when certain suggestions were made regarding the working of the Indian Institute of Public Administration. The working of the Indian Institute of Public Administration is kept under review by the Government, but it has not been considered necessary to conduct any enquiry into the the working of the Institute.

†Transferred from the 10th December, 1970.